

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 35242/2013

ATUL KUMAR GUPTA & ANR

Petitioner(s)

VERSUS

AMIT MOHAN MITTAL & ANR

Respondent(s)

(with interim relief and office report)

Date : 11/05/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Raunak Parekh, Adv.
Dr. Vinod Kumar Tewari, Adv.

For Respondent(s)

Mr Anjani Kr Singh, Adv.
Mr. Samir Ali Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit.

Service of respondent no.2 is still not complete. The ld. Counsel for the petitioner to take fresh steps for the same. The ld. counsel has requested to serve by dasti notice in addition. Be handed over. Be got served and proof of service be filed within 28 days of service.

List again on 14.8.2015.

(RACHNA GUPTA)
Registrar